

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI




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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI  
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|    |                     |                    |   |
|----|---------------------|--------------------|---|
| 1) | Naveen Kumar Murthi | For Petitioner     |  |
| 2) | A. Sella Visalakshi | For 1st Respondent | A. Sella Visalakshi   |
| 3) | M. B. Vargun        | R1 R2              |  |
| 4  | PRASAD A            | R3 R4              |  |

**ORDER**

Counsel for petitioner present. Counsels representing R1, R2 and R3 & R4 are present. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request. Put up on 04.01.2018.

- sd -  
S Vijayaraghavan  
Member (Technical)

- sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)